

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3393**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/ AGRAHAYANA 15, 1938
(SAKA)**

INTER-STATE COUNCIL

3393. SHRIMATI PRATIMA MONDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the outcome of Inter-State Council meeting held in July, 2016 on issues such as Aadhaar Linked Direct Benefit Transfer, implementation of Punchhi Commission's recommendations, waiver and restructuring of the outstanding loans of the States education and internal security;

(b) whether the Government has taken any action for implementation of the above mentioned issues;

**(c) if so, whether there has been follow ups with States after the meeting;
(d) whether the States have given adequate representations to voice their grievances and if so, the details thereof; and**

(e) the time by which the next Inter-State Council meeting is likely to be held?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): The Inter State Council (ISC) meetings are held in camera as per the Presidential Order dated 28th May 1990 and the Record Note of Discussions of the ISC meetings are classified as 'Confidential'.

Action Taken Reports have been prepared based on the latest status**

reports received from the respective Ministries/Departments.

Necessary follow up with States have been made based on the Record of the Discussions.

(d): Chief Ministers of States, Chief Ministers of Union Territories having a Legislative Assembly and Administrators of Union Territories not having a Legislative Assembly are members of the ISC. All the members of the Council present at the ISC meeting held in July 2016, expressed their views on the agenda items and matters important to their States/UTs.

(e): The next meeting of the Inter-State Council is not decided.
